


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.185/BB/2017	-	For filing addl. information	252(3)	Golden Hatcherries Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
58	DIVYA PRASAD 9880708545	Petitioner Company Golden Hatcherries Pvt Ltd	

ORDER

PCS for Petitioner Company is present. She has filed compliance affidavit. She is directed to file Affidavit of the Director of the Company, as to why the company did not do business for the last 3 years. List it on 07/12/2017.


Member (T)


Member (J)